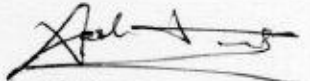

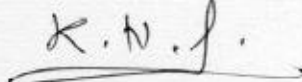


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

NAME OF THE COMPANY: Rafi Ahmad & Ors V/s Supriyo Kumar Chaudhary (Liquidator of JVL Agro Industries Ltd)

SECTION OF I & B CODE: 60(5) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Yash Tandon	Adv	For Liquidator	
2.	Vijay Anand Rai	adv	For Applicant	
3.	K. N. Rai	adv.	For Applicant	

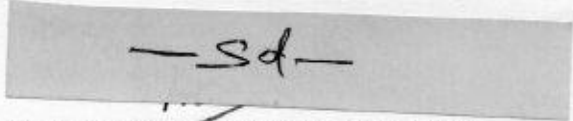
IA NO.222/2020 IN CP NO.(IB) 223/ALD/2018

Sh. K.N. Rai alongwith Sh. Vijay Anand, Advocates for the Applicant and Sh.

Yash Tandon, Advocate for the Liquidator are present.

Record shows that pleadings are complete in the present case.

Accordingly, put up in week commencing 04.05.2021 for hearing before the Regular Court, by which time learned counsel for the parties may file their written submissions, if they desire to do so.



Dated : 23.03.2021

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**